

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER(S) : S.Devaraj & Another  
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. R. VIDHYASHANKAR } Counsel for R 1-3, 7-10, 13-15  
R. ASHOK KUMAR }  
9894162442

*[Signature]*

2. D. PERUMAN SARANYAM

Counsel for petitioners  
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*[Signature]*

3. A. M. ILANGO

Counsel For Respondent  
ORDER  
R-11

*[Signature]*

Shri D Peruman Saranyam, counsel for petitioners present. Shri R Ashok Kumar, counsel for R1 to R3, R7 to R10 and R13 to R15 present. Shri A M Ilango, counsel for R11 present in CA 36/2016 sought time for submitting arguments. Time extended at his request. Put up on 20/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)